

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

RAJYA SABHA
UNSTARRED QUESTION NO. 128
TO BE ANSWERED ON 17.07.2017

RECONSIDERATION OF NORMS FOR WAGES UNDER MGNREGA

128. SHRI LAL SINH VADODIA:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether Government is considering to revisit this norms of wages under MGNREGA;
- (b) if so, whether Government has taken any steps in this regard till now; and
- (c) if so, the details thereof and if not, the reasons therefor?

ANSWER
MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI RAM KRIPAL YADAV)

(a): Yes, Sir.

(b) & (c): The Ministry of Rural Development has constituted a Committee to revisit the norms of wages under MGNREGA. The Committee has held two meetings in this regard. The recommendation of the Committee is awaited.
